Name of the Corporate Debtor: Sankalp Siddhi Developers Private Limited; Date of Commencement of CIRP: 23-02-2024; List of Creditors as on: 31-03-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	186	4169897677	186	3829748753	86.46		343752698		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	444532808	1	444532808	10.04				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	172438935	9	94294199	2.13		78144736		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	3677393125.4	3	61019786	1.38	95000001	2666373339		Annexure 9
Total		199	8464262545.4	199	4429595546	100.00	950000001	3088270773	0	